

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 20 OF 2016 IN
APPEAL NO. 108 OF 2013 & batch**

Dated: 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Gujarat Energy Transmission Corpon. Ltd.

**... Review
Petitioner(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Review Petitioner(s): Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : None

ORDER

Affidavit of service has not been filed by the Appellant. The learned counsel appearing for the Appellant states that the affidavit of service will be filed within a week i.e. on or before 25.10.2016.

The counsel for the Gujarat Electricity Regulatory Commission (**State Commission**) is not present today. We need assistance of the counsel for the State Commission. We expect the counsel for the State Commission to remain present on the next date of hearing to assist us.

The learned counsel for the Appellant shall forward the copy of this order to the State Commission.

List the matter on **27th October, 2016 at 2:30 P.M.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

dk/vt